



2026:AHC-LKO:5167-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

WRIT - C No. - 582 of 2026

Satnu

.....Petitioner(s)

Versus

The State Of U.P. Thru. Prin. Secy. Urban
Development Lko. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Satish Kumar Srivastava
Counsel for Respondent(s)	:	C.S.C., Ratnesh Chandra

Court No. - 1

HON'BLE RAJAN ROY, J.

HON'BLE ABDHESH KUMAR CHAUDHARY, J.

1. Heard learned counsel for the petitioner, learned A.C.S.C. for State-respondent no. 1, and Shri Ratnesh Chandra, learned counsel for respondent nos. 2 and 3.

2. Khatuni, annexed with the writ petition, pertains to Gata No.1208-Sa and not Gata No.1208 in respect to which this writ petition has been filed. Nevertheless, considering the grievance of the petitioner, let the petitioner approach the concerned authorities along with a representation so that his grievance may be looked into.

3. ***Disposed of.***

(Abdesh Kumar Chaudhary,J.) (Rajan Roy,J.)

January 22, 2026

MVS/-